

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:608
ANSWERED ON:24.02.2011
COMPUTERISATION OF LAND RECORDS
Devappa Anna Shri Shetti Raju Alias

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the computerisation of land holding and revenue records (Khasra-Khatauni) has been completed in the country;
- (b) if not, the details of the work which is yet to be completed State-wise; and
- (c) the details of the grants provided by the Government to each State Government thereunder?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT(SHRI SISIR KUMAR ADHIKARI)

(a) to (c): A Centrally Sponsored scheme of Computerisation of Land Records(CLR) was started by the Central Government in the year 1988-89 and upto 2007-2008. The scheme provided funding support to the States and UTs. The essential features of the scheme were computerization of land records and Records of Rights (RORs), digitization of cadastral maps, updating of land records, and training & capacity building of the concerned officials and functionaries. The scheme was merged, enhanced and a comprehensive scheme of National Land Records Modernization Programme (NLRMP) was launched in the year 2008-09. Progress made in the implementation of the CLR scheme and grants provided by the Government to each State Government is reflected in the Annexure.